

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

08/04/2019

O.A./260/240/2019

WITH IR

K KRISHNAYA

-V/S-

D/O POST

ITEM NO:14

FOR APPLICANTS(S) Adv. : Mr. T.K. Mishra

FOR RESPONDENTS(S) Adv.: Mr. B. Swain

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. counsels for the applicant and respondents.</p> <p>Ld. Counsel for the applicant submitted that applicant's grievance is that his retirement dues have not been released. He further submitted that a representation dated 09.05.2018 (Annexure-A/17 series) is pending for consideration as on date and that applicant's grievance would be addressed at present if a direction be given to the respondents for disposal of the said representation.</p>
	<p>In view of the above submissions and taking note of the fact that the representation dated 09.05.2018 (Annexure-A/17 series) filed by the applicant is pending, the O.A. is disposed of at this stage with a direction to Respondent No.3/competent authority to consider the representation dated 09.05.2018 (Annexure-A/17 series) of the applicant as per the</p>

provisions of law and dispose of the same by passing a speaking and reasoned order under intimation to the applicant within two months from the date of receipt of a copy of this order.

It is made clear that we have not expressed any opinion on the merit of this case while passing this order. The O.A. is disposed of accordingly. No costs.

Copy of this order be given to Ld. Counsels for both the sides.

(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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